

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 3328
(TO BE ANSWERED ON 31.03.2022)

CORRUPTION CHARGES AGAINST CENTRAL GOVERNMENT EMPLOYEES

3328 SHRI ABDUL WAHAB:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has any data on the number of cases of corruption registered against the Central Government employees during the last five years;
- (b) if so, the year and department-wise details thereof, for the last five years;
- (c) the details of action taken against each cases, such as suspension and dismissal from the services, separately for the same period; and
- (d) the department or sector-wise break up of employees booked under bribery and corruption charges?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d) Central Bureau of Investigation (CBI) has registered 715 cases of corruption against the Central Government Employees working in 45 Departments, during the last five years from 2017 to 2021. Year-wise details of these cases are as under: -

Year	No. of cases registered.	No. of Departments involved
2017	210	26
2018	158	26
2019	141	17
2020	95	21
2021	111	21
Total	715	

Action in individual cases is taken by the concerned cadre controlling authorities (CCAs) in accordance with the respective Disciplinary Rules. Such data is not maintained centrally.

1281 employees belonging to various departments were booked by the CBI on bribery and corruption charges
